

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Company Appeal (AT) No. 129 of 2019

IN THE MATTER OF :

M.N. Pratap Reddy & Anr. ...Appellants

Vs.

**Lakshmi Narasimha Mining Co.(P) Ltd.
& Ors. ...Respondents**

Present:

**For Appellant: Mr. D. Abhinav Rao, Advocate
Mr. G.V.Rao, Advocate**

**For Respondent: Mr. Jayant Mehta, Advocate for R-3 &4
Mr. Himanshu Satija, Advocate**

With

Company Appeal (AT) No. 148 of 2019

IN THE MATTER OF :

M.Nandana Reddy ...Appellant

Vs.

**Sri Lakshmi Narasimha Mining Co.(P) Ltd.
& Ors. ...Respondents**

Present:

For Appellant: Mr. S.Vivekananda, Advocate

**For Respondent: Mr. Himanshu Satija, Advocate
Mr. Jayant Mehta, Advocate for R-3 & 4
Mr. D. Abhinav Rao & Mr. G.V. Rao, Advocates
For R-6 & 7**

ORDER

(Virtual Mode)

25.06.2020 The Office of the Registry is directed to obtain necessary orders (Administrative side) from the Hon'ble Acting Chairperson of this Tribunal and Post these two matters before the Hon'ble appropriate Bench.

[Justice Venugopal M.]
Member(Judicial)

[Justice Jarat Kumar Jain]
Member(Judicial)

[Kanthi Narahari]
Member(Technical)

sr/md